

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.1202
TO BE ANSWERED ON 6TH FEBRUARY, 2026**

REVIEW OF FOOD SAFETY AND LABELLING FRAMEWORK

1202. SHRI K E PRAKASH:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has undertaken or proposes to undertake any policy-level review of the existing food safety and labelling framework in view of the rapid growth and consumption of pre-prepared packaged meal kits requiring minimal final cooking and if so, the details thereof;
- (b) whether the Food Safety and Standards Authority of India (FSSAI) has examined the need for updated policy definitions, classifications, or guidelines specific to such pre-prepared meal kits, distinct from conventional packaged foods and if so, the details thereof;
- (c) the nature of policy interventions, regulatory amendments, or new frameworks being considered to ensure adequate ingredient disclosure, nutritional transparency and consumer information for these products; and
- (d) the timelines envisaged, if any, for finalising and notifying such policy measures?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

- (a) to (d): Food Safety and Standards Authority of India (FSSAI) is mandated to lay down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption. The implementation and enforcement of the Food Safety and Standards Act, 2006 is a shared responsibility between the Central and State Governments.

The provisions for general requirements as stipulated under Food Safety and Standards (Labelling and Display) Regulations, 2020 are applicable for pre-prepared packaged meal kits. The food safety standards are made based on the scientific opinion provided by independent risk assessment bodies i.e. Scientific Panels and Scientific Committee and are harmonized with internationally accepted Codex standards. Further, the standards are also reviewed time to time on the basis of the available scientific evidence and recognized global best practices.
